

OA 356 of 1996

Shri R. Kumar .. Applicant

1/28.5.96

Shri M.L.Paswan, Registrar I/c

Defects have been pointed out in cols. 6, 10, 11 & 21. The defects be removed. List on 4.7.1996 for removing the defects.

*M.L.Paswan*  
( M.L.Paswan )  
Registrar I/c

SKS

2/4.7.96

Shri M.L.Paswan, Registrar I/c

Learned counsel for the applicant prays that a long date may be given in the case. Prayer allowed. Defects have been removed. Let the case be put up before the Hon'ble Bench on 2.8.96 for admission.

*M.L.Paswan*  
( M.L.Paswan )  
Registrar I/c

SKS

3/7.8.96

Shri M.L.Paswan, Registrar Incharge  
~~of the court at Nagpur~~

Shri S.S.Tiwary, learned counsel  
for the applicant prays that the case be put up  
before the Hon'ble Division Bench for admission.  
Let the case be put up before the Hon'ble  
Division Bench for admission on 9.8.96.



( M.L.Paswan )  
Registrar I/c

SKS

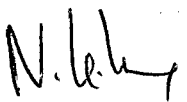
4./ 12.8.96.

Shri S.S.Tiwary, the learned counsel for the applicant.

Heard. Shri R.Kumar, the applicant is the Dy.  
Regional Director of the National Savings, presently  
posted at Faridabad. He is agitating the seniority list  
published by the Commissioner, National Savings Organisation  
Nagpur on 1.8.94 and 1.8.95. At the time the seniority  
list was published, the applicant was working as Dy.  
Regional Director at Muzaffarpur. As per reading of  
Rule 6 of the C.A.T. Procedures Rule, the application shall  
ordinarily be filed by the applicant within whose  
jurisdiction the applicant is posted for the time being  
and the cause of action wholly or partially arisen. The  
cause of action has arisen by the publication of the  
seniority list under the order of the Commissioner, Nagpur.  
Thus, as per Rules, the application is maintainable either  
at Nagpur Bench of the Tribunal under CAT, Bombay or at  
Chandigarh under whose territorial jurisdiction the applicant  
is working presently. In view of this, the application is  
returned to the applicant for filing it before the  
appropriate Bench. The application is disposed of accordingly.

*Received  
3/13/96  
1/CBS*

*R. Kumar  
18.2.97*

  
(N.K. Verma)  
Member (A)